GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3739 ANSWERED ON 12/08/2025

AADHAAR-BASED PAYMENTS SYSTEM IN MGNREGS

3739. Shri Y S Avinash Reddy:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has assessed the Aadhaar-Based Payments System (ABPS) introduced in payment of wages under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) from 1st January, 2024;
- (b) whether the Government has taken note that many complaints are being received after the introduction of ABPS in MGNREGS wage payments due to a mismatch between the details of the job cards and their Aadhaar card details;
- (c) if so, the details thereof; and
- (d) the remedial steps taken by the Government to address the concerns of the workers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) to (d): To ensure timely payment of wages to the beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) and to address the issues arising due to frequent changes in bank account numbers of the beneficiaries and subsequent non-updation, it was decided to implement Aadhar Payment Bridge System (APBS). This has been made mandatory with effect from 1st January 2024.

APBS helps in improving the transparency and accountability of wage distribution under the scheme and ensure faster crediting of wages in the account of beneficiaries. Aadhar Authentication also reduces leakage and corruption and ensures that only legitimate beneficiaries with verified identities receive wages. In case of failure in payment through APBS, an alternative route to make payment is

available through account-based payment that is National Automated Clearing House. Currently, against total of 12.12 crore active workers Aadhaar seeding of 99.65% have already been completed. State/UTs are continuously being monitored by the Central Government for achieving 100% Aadhaar Seeding and APBS conversion in NREGASoft. As and when any issue is flagged by the State/UT or any other stakeholders, the same is resolved on priority basis.

Monitoring and evaluation is a continuous process under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS). The Ministry regularly reviews the performance of the States/UTs, including the implementation of APBS, through various mechanisms such as Mid-Term Review, Common Review Mission, Labour Budget meetings, National Level monitoring, virtual conference meetings and field visits. Depending on the need and requirements for effective implementation of the Scheme, review and course correction are taken up.
